

The Recruitment Rules, 2019

For the post of **Post Graduate Teacher (For Class XI-XII)** under the Education (School) Department, Directorate of Secondary Education.



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PART-- I--Orders and Notifications by the Government of Tripura, The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA EDUCATION (School) DEPARTMENT

No. F.3(C-90) SE-E (Conf.) / 2019

Dated, Agartala, the 02nd March, 2019.

NOTIFICATION

In exercise of the powers conferred by proviso to Article -309 of the Constitution of India and the Governor of Tripura is hereby pleased to make the following rules regulating the method of recruitment and educational and other qualification required for recruitment to the post of Post Graduate Teacher (For Class XI-XII) under the Education(School) Department, Directorate of Secondary Education, Government of Tripura, namely: -

1. Short title and commencement:-

- (a)These rules may be called "Recruitment Rules, 2019" for the post of **Post Graduate Teacher (For Class XI-XII)** under the Education (School) Department, Directorate of Secondary Education.
- (b) They shall come into force on the date of their publication in the official Gazette.
- 2. The name of the post (S) shall be as specified in Column-1 of the Schedule annexed hereto.
- 3 Number, Classification and scale of pay: -

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Column 2 to 4 of the Schedule annexed hereto.

4. Method of recruitment, age limit, qualification etc.

The method of recruitment to the said post, age limit, qualification and other matters relating to the said post shall be as specified in **Columns 5 to 13** of the said Schedule.

- 5. Disqualification: No person-
 - (a) who has entered into or contracted a marriage with a person having a spouse living; or
 - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:-

Provided that the State Government may, if satisfied that such marriage is permissible under the Personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of these rules.

6. Power of relax: - Where the State Government is of the opinion that it is necessary or expedient to do so, it may, by order, for reasons to be recorded in writing and in consultation with the Tripura Public Service Commission, may relax any of the provisions of these rules with respect to any class or category of persons.

Tripura Gazette, Extraordinary Issue, March 19, 2019 A. D.

7. Repeal and saving: -

- (i) The Rules, namely, Post Graduate Teacher (For Class-XI-XII) under Education(School) Department, Directorate of Secondary Education, issued vide Notification No.F.3(C-79)-SE-E (GL)/2016 dated 05-09-2016 are hereby repealed, provided further that any appointment made or order issued, action taken or anything whatsoever done under the Rules so repealed shall be deemed to have been made, taken or done under the corresponding provisions of these Rules.
- (ii) Nothing in these rules shall effect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Serviceman and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

8. Interpretation:

If any question arises relating to the interpretation of these Rules, it shall refer to Education (School)Department, Directorate of Secondary Education, Government of Tripura, whose decision thereon shall be final.

By order of the Governor

(U.K.Chakma)

Additional Secretary to the Government of Tripura

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SCHEDULE

* Annexure-III

RECRUITMENT RULES FOR THE POST OF POST GRADUATE TEACHER (FOR CLASS XI-XII) UNDER THE EDUCATION (SCHOOL) DEPARTMENT, GOVERNMENT OF TRIPURA.

1	Name of Post(s)	Post Graduate Teacher (For Class-XI-XII)
		9
2	Number of post(s)	5201-plus additional post(s) as and
	7.	when created.(Bengali- 606, English,-
		609, Kokborok-20, History- 567,
	2	Geography- 30, Political Science-584,
		Education- 530, Psychology- 40,
		Sanskrit- 140, Music- 12, Economics-
		188, Philosophy-430, Sociology- 08,
10		Arabic- 06, Physics- 296, Chemistry-
		296, Mathematics- 296,Biological
	9	Science-296, Satistics-10, Commerce-
	2	229, Nutrition- 02, Home science&
		Nursing- 04, Mizo-2.
3	Classification	Group-C, Non-Gazetted.
7,000		* * * * * * * * * * * * * * * * * * * *
4	Scale of Pay	Pay Band-2, Rs.5700-24000/- with Grade Pay Rs.4200/- subject to revision by the Government from time to time, Entry Pay Rs. 34,700 under Level-10 as per Pay Matrix-2018 of the TSCS (RP) (First Amendment) Rule,2018.
5	Method of recruitment whether by direct recruitment or by promotion or transfer on deputation and percentage of the vacancies to be filled by various methods	(a) 100% by direct recruitment through written selection test conducted by a Board /Committee /Commission as may be constituted by the Government of Tripura. There is no provision of oral interview.
		(b) Minimum 50% mark is to be obtained in selection test. 5% marks will be relaxed in case of SC/ST/PH candidates.
		Up to 40 years. Upper age limit is
		relaxable by 5(five) years in case of
	Aga limit for direct requirement	SC/ST/PH and Government servant.
6	Age limit for direct recruitment	Upper age limit is also relaxable for
		Ex-serviceman as per norms.

7.	Educational and other Essential Minimum Qualification		
7.	qualifications required for	(a) Post Graduate in the relevant/allied subject	
	direct recruitment	(equivalence of which to be determined by the	
		equivalence committee) with at least 50% marks (or its	
		equivalent) from recognized University and Bachelor of	
		Education (B. Ed) from National Council for teacher	
	· · · · · · · · · · · · · · · · · · ·	Education recognized institution.	
15		OR	
		(b) Postgraduate in the relevant/allied subject	
-	, .	(b) Postgraduate in the relevant/allied subject (equivalence of which to be determined by the	
		equivalence committee) with at least 45% marks (or	
	n	its equivalent) from recognized University and	
		Bachelor of Education (B.Ed) from National Council	
		for Teacher Education recognized institution{in	
	, and the second	accordance with the National Council for Teacher	
		Education(Form of application for recognition, the	
		time limit of submission of application, determination	
	9	of norms and standards for recognition of teacher education programmes and permission to start new	
	* .	course or training) Regulation, 2002 notified on	
		13.11.2002 and National Council for Teacher	
	α.	Education(Recognition Norms and Procedure)	
A 0	N	Regulations,2007 notified on 10.12.2007 }	
	* *		
		OR.	
	9	(c) Post Graduate in the relevant/allied subject	
		(equivalence of which to be determined by the equivalence committee) with at least 50% marks (or	
		its equivalent) from recognized University and B.A	
	a a	.Ed / B.Sc, Ed from any NCTE recognized institution.	
		ina / Bise, Ea from any front 2 1000g	
		(d) Relaxation up to 5% in the qualifying marks shall be	
	2	allowed to the candidates belonging to the SC/ST/PH.	
8.	Whether age and	Not applicable	
	educational qualification		
	prescribed for direct	·	
	recruitment will apply in case of promotes.		
9.	Whether Selection Post or	Selection	
,	Non-Selection Post	* * * * * * * * * * * * * * * * * * * *	
10.	Period of probation, if any	2(two) years	
11.	In case of recruitment by	. 8	
	promotion/transfer on		
	deputation, grades from	Not applicable	
2	which promotion/transfer	*	
	on deputation is to be		
12.	made. If a DPC exists, What is its	Not applicable	
12.	composition	τιοι αργαιασίε	
	Circumstances in which	As required under the Tripura Public Service Commission.	
	TPSC is to be consulted	(Exemption from Consultation) Regulations, 1973.	
13.	while making recruitment.		
	*	The existing Recruitment Rule for the post of Post	
14.	Repeal	Graduate Teacher vide Notification No.F.3(C-79) SE-	
		E(GL)2016 dated 05.09.2016 is here by stand repealed.	